## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 134(ND)2016

CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: Sh. Sanjeev Jain V/s. M/s. Tata Motors Ltd.

**SECTION OF THE COMPANIES ACT: 58** 

S.NO.

**DESIGNATION** 

REPRESENTATION

ARPELLANT

J. C. MAHINDRO ADVOCATE
SANJETV JAIN IN PER · IN PERSON

## ORDER

None is present on behalf of the respondents despite steps being taken by the petitioner through Speed Post.

- Let fresh court notice be served to all the respondents. 2.
- To come up on 01.11.2016. 3.

(Ina Malhotra)

Member Judicial